

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 3819

TO BE ANSWERED ON AUGUST 09, 2017

HOUSING AND WATER FACILITIES

No. 3819 SHRI HARINARAYAN RAJBHAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has failed to provide facilities like housing, drinking water in the ratio of increasing urbanisation in the country;
- (b) the steps taken/being taken to set up and strengthen housing and drinking water projects in the cities;
- (c) whether people are facing housing and drinking water related problems in the major cities of the country;
- (d) if so, the details thereof;
- (e) whether the Government has made any effort to solve the said problems in the said cities during the last three years; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN
AFFAIRS

(RAO INDERJIT SINGH)

(a) to (f): Provision of facilities like housing, drinking water etc. falls under the purview of State Government. However, Government of India supports the efforts of State Governments by providing technical and financial assistance to States under various schemes & programmes.

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Government of India through its schemes like Rajiv Awas Yojana (RAY) and recently launched 'Pradhan Mantri Awas Yojana (PMAY)-(Urban) provides central assistance to States/Uts for addressing housing requirement of all urban poor. State/UT wise details of houses sanctioned for urban poor during last three years under PMAY (Urban) is given in Annexure - I. Government of India has also launched Atal Mission for Rejuvenation and Urban Transformation (AMRUT) for basic infrastructure development of 500 cities/towns having a population of 1 lakh as per 2011 Census and certain other categories of towns having notified as Municipalities across the country. The primary focus of the Mission is on universal coverage of Water Supply and Sewerage in the Mission Cities. Under AMRUT Mission Government of India approves State Annual Action Plan (SAAP) submitted by the State Governments. Details of Water Supply approved by MoHUA under SAAP under AMRUT Scheme is given in Annexure -II.

Annexure –I

Annexure – I is referred to part (a) to (f) of Lok Sabha Unstarred Question No. 3819 for answer on 09.08.2017 regarding Housing and Water Facilities

**State / UT wise details of houses sanctioned for urban poor during last three years under PMAY (Urban)
(As on 31st July 2017)**

Sr. No.	Name of State/ UT	PMAY(Urban)		
		2014-15	2015-16	2016-17
1	A&N Island	-	-	-
2	Andhra Pradesh	-	1,93,198	232
3	Arunachal Pradesh	-	-	70
4	Assam	-	2	24,353
5	Bihar	-	30,226	46,791
6	Chandigarh (UT)	-	2	3
7	Chhattisgarh	-	12,820	16,963
8	D&N Haveli	-	1	858
9	Daman &DIU	-	-	51
10	Delhi	-	79	164
11	Goa	-	1	10
12	Gujarat	21,640	68,902	45,380
13	Haryana	-	94	979
14	Himachal Pradesh	-	1,085	3,505
15	Jammu & Kashmir	-	-	5,880
16	Jharkhand	-	7,750	52,886
17	Karnataka	-	16,662	1,06,810
18	Kerala	66	42	26,187
19	Lakshdweep	-	-	-
20	Madhya Pradesh	3,002	43,741	1,57,853
21	Maharashtra	-	1,534	1,24,555
22	Manipur	-	-	9,748
23	Meghalaya	-	2	52
24	Mizoram	-	10302	15
25	Nagaland	-	-	12,506
26	Odisha	2,118	11,575	26,045

Contd....2/-

27	Puducherry	-	7	3,855
28	Punjab	-	43	42,641
29	Rajasthan	-	12657	3,303
30	Sikkim	-	-	1
31	TamilNadu	1,262	34,490	1,88,588
32	Telangana	-	80,576	1,218
33	Tripura	3,005	4	42,906
34	Uttar Pradesh	3,251	280	11,020
35	Uttrakhand	2491	2,770	2,010
36	West Bengal	-	75,009	68,888
Grand Total :-		36,835	6,03,854	10,26,326

Annexure – II is referred to part (a) to (f) of Lok Sabha Unstarred Question No. 3819 for answer on 09.08.2017 regarding Housing and Water Facilities

Details of Water Supply approved by MoHUA under SAAP under AMRUT scheme

Sl. no.	Name of State/UT	2015-16	2016-17	3 rd and final SAAP
		Cost (in .cr)	Cost (in cr)	Cost (in Cr)
1	Andhra Pradesh	646.29	488.23	863.14
2	A &N Islands	3.10	3.51	
3	Arunachal Pradesh	5.00	8.00	
4	Assam	151.48	213.2	
5	Bihar	647.34	627.82	909.09
6	Chandigarh	13.66	17.55	1.50
7	Chhattisgarh	440.59	400.53	865.80
8	Dadra & Nagar Haveli	3.33	3.51	
9	Daman & Diu	0.00	0	
10	Delhi	113.42	101.12	
11	Goa	0.36	0	
12	Gujarat	233.65	561.00	906.00
13	Haryana	246.57	166.59	
14	Himachal Pradesh	41.65	25.27	31.43
15	Jammu & Kashmir	5.00	25.60	34.49
16	Jharkhand	190.00	236.50	346.14
17	Karnataka	551.54	726.44	821.45
18	Kerala	235.76	354.81	
19	Lakshadweep	0.66	1.02	
20	Madhya Pradesh	582.33	678.76	593.92
21	Maharashtra	1724.31	1466.39	579.00
22	Manipur	50.15	58.50	
23	Meghalaya	0	0	
24	Mizoram	4.06	15.50	32.12
25	Nagaland	4.00	4.00	
26	Odisha	399.38	487.00	507.68
27	Puducherry	12.50	16.56	
28	Punjab	401.46	233.96	
29	Rajasthan	344.00	252.05	411.31
30	Sikkim	0	2.00	
31	Tamil Nadu	3147.04	1780.93	733.70
32	Telangana	380.17	501.46	
33	Tripura	33.20	43.10	
34	Uttar Pradesh	1519.19	2017.42	1996.02
35	Uttarakhand	99.00	92.18	126.51
36	West Bengal	1077.24	1004.00	
	Total	13307.42	12614.51	9759.30